

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB) No. 244/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. Vijayaraghavan**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th May, 2017, 10.30 A.M

Name of the Company		Burn Standard Company Ltd.	
Under Section		10	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Sabyasachi Chowdhury	}	Burn Standard	Rahul Ananddy 18/5/17.
2.	Sharmishta Ghosh			
3.	Rahul Ananddy			

ORDER

Ld. Counsel for the petitioner has filed this Insolvency Petition under section 10 of the IBC. It has been filed on the basis that prior to this, proceeding is pending before the BIFR, and after Government notification repealing the BIFR he has filed this petition under section 10 of the IBC.

Petitioner is directed to file supplementary affidavit annexing the BIFR order.

List the matter on 24/05/2017.

(S. Vijayaraghavan)
Member (T)

(Vijai Pratap Singh)
Member (J)